

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 132**  
**201/2016**

**IN THE MATTER OF:**

Skyway Venture Ltd.

.... Applicant/petitioner

**Order under Section 391-394**

**Order delivered on 13.12.2018**

**Coram:**

**CHIEF JUSTICE (RTD.) M. M. KUMAR**  
**HON'BLE PRESIDENT**

**SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENTS:**

For the Petitioner/Applicant:	Mr. Dhruv Gupta, Advs.
For the ITD	Ms. Easha Kadian for Ms. Lakshmi Gurung, Standing Counsel for Income Tax Department
For the OL	Mr. Shubham Pandey, Adv.
For the SEBI	Ms. Neelima Tripathi, Adv.

**ORDER**

On behalf of Mr. P. Nagesh, learned counsel for the petitioner, a request for adjournment has been made as he is in disposed. Accordingly, hearing is deferred to 31.01.2019.

Sd/-

**(M.M.KUMAR)**  
**PRESIDENT**

Sd/

**(S. K. MOHAPATRA)**  
**MEMBER (TECHNICAL)**